GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE No. 38/2015-20
NEW DELHI, DATED THE 30TH September, 2019

Subject: Procedure for availing Transport and Marketing Assistance (TMA) for Specified Agriculture Products – amendments in Aayat Niryat Form - 7(A)A regd.

In exercise of powers conferred under Paragraph 2.04 of the Handbook of Procedures, the Director General of Foreign Trade hereby makes the following amendments in the Aayat Niryat Form-7(A)A of Chapter 7(A) of “Handbook of Procedures 2015-20” w.e.f. the effectiveness of Public Notice 82/2015-20 dated 20.3.2019.

(i) Amendments in ANF-7(A)A of HBP: The words ‘CIF’ wherever used in ANF-7(A)A of HBP may be read as ‘CIF/C&F’.

Effect of the Public Notice: As C&F exports are also eligible for TMA, necessary amendments are made in ANF-7(A)A

(Alok Vardhan Chaturvedi)
Director General of Foreign Trade
Ex-Officio Additional Secretary, Government of India
Email: dgft@nic.in

[Issued from File No.01/92/180/01/AM-20/PC-VI]